

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5428

ANSWERED ON:06.09.2011

CASES AGAINST IPS OFFICERS

Gaddigoudar Shri P.C.;Gowda Shri D.B. Chandre;Kanubhai Patel Jayshreeben;Mahendrasinh Shri Chauhan ;Patil Shri C. R. ;Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Indian Police Service officers who have been placed under suspension or charge sheeted in various cases including corruption during the last three years, State-wise;
- (b) whether some requests have been received from CBI/State Governments to accord sanction for prosecution;
- (c) if so, the details thereof, State-wise;
- (d) whether there has been any delay in according sanction to CBI to prosecute the IPS officers;
- (e) if so, the reasons therefor; and
- (f) the steps taken to streamline the procedure for such sanction to avoid any delay?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) to (f): The Information is being collected and will be laid on the table of the House.